

From,

**The Registrar General,  
High Court of Judicature at  
Allahabad.**

To,

**The District & Sessions Judges,  
Ghaziabad, Lucknow, Gautambuddha Nagar, Aligarh,  
Jhansi, Saharanpur, Gorakhpur, Pratapgarh, Raebareli,  
Barabanki and Meerut.**

**No. 196/Admin.(Services)/2023 Dated: Allahabad: March 31, 2023**

**Subject: Regarding Nomination for Phase-II of Induction Training Programme i.e., 'Field Training' for Newly Appointed Addl. District & Sessions Judges (Direct Recruitment).**

**Sir/Madam,**

On the above noted subject, I have been directed to inform you that the Hon'ble Court has been pleased to approve the proposal of Phase-II of Induction Training Programme i.e., 'Field Training' for Newly Appointed Addl. District & Sessions Judges (Direct Recruitment) from **03.04.2023 to 19.04.2023**, scheduled to be held at selected districts viz., **Ghaziabad, Lucknow, Gautambuddha Nagar (Noida), Aligarh, Jhansi, Saharanpur, Gorakhpur, Pratapgarh, Raebareli, Barabanki and Meerut** and to direct you to facilitate the **field training** of the Officers concerned (whose details are mentioned at **Annexure-I**) at your respective Judgeship **in coordination with JTRI, U.P., Lucknow**. The approved field training programme is also annexed for your kind perusal (at **Annexure-II**).

I am, therefore, to request you to kindly take necessary actions accordingly.

With regards,

Yours sincerely,

**Encl.: As Above.**

**sd/-  
I/c Joint Registrar (J) (Services)  
"For the Registrar General"**

**No. 196(i)/Admin.(Services)/2023 Dated: Allahabad: March 31, 2023**

Copy forwarded to:-

1. The Principal Secretary (Law) & L.R., Government of U.P., Lucknow.
2. The Director, JTRI, Lucknow with the information that the Hon'ble Court has been pleased to approve the proposal of Phase-II of Induction Training Programme i.e., 'Field Training' for Newly Appointed Addl. District & Sessions Judges (Direct Recruitment) as well as the list of participants alongwith allocation of districts for training (at **Annexure-I**).

**Encl.: As Above.**

**sd/-  
I/c Joint Registrar (J) (Services)  
"For the Registrar General"**

## Allocation of Districts for Field Training of ADJs (DHJS)

| Sl. No.                           | Officer's Name  |
|-----------------------------------|---|
| <b>Ghaziabad</b>                  |   |
| 1.                                | Neha Garg, A.D.J.(FTC), Muzaffarnagar                         |
| 2.                                | Jyotsna Siwach, A.D.J., Lucknow                               |
| 3.                                | Priyanka Singh, A.D.J.(FTC), Gautambuddha Nagar               |
| 4.                                | Atif Shamim, A.D.J., Pilibhit                                 |
| <b>Lucknow</b>                    |   |
| 5.                                | Manjula Bhalotia, A.D.J.(FTC), Muzaffarnagar                  |
| 6.                                | B. Narayanan, A.D.J.(FTC), Agra                               |
| 7.                                | Avijit Bhushan, A.D.J.(FTC), Fatehpur                         |
| 8.                                | Pallavi Prakash, A.D.J.(FTC), Banda                           |
| 9.                                | Chetana Chauhan, A.D.J.(FTC), Mainpuri                        |
| 10.                               | Shrey Shukla, A.D.J.(FTC), Bijnor                             |
| <b>Gautambuddha Nagar (Noida)</b> |   |
| 11.                               | Sangeeta, A.D.J., Meerut                                      |
| 12.                               | Kumar Mitakshar, A.D.J.(FTC), Ghaziabad                       |
| 13.                               | Kalpana Chauhan, A.D.J.(FTC), Meerut                          |
| <b>Aligarh</b>                    |   |
| 14.                               | Mohammad Arif, A.D.J.(FTC), Kasganj                           |
| <b>Jhansi</b>                     |   |
| 15.                               | Neeraj Srivastava, A.D.J. Chitrakoot                          |
| 16.                               | Alakh Kumar, A.D.J.(FTC), Ghazipur                            |
| 17.                               | Chandragupt Yadav, A.D.J.(FTC), Mirzapur                      |
| <b>Saharanpur</b>                 |   |
| 18.                               | Nishant Singla, A.D.J.(FTC), Muzaffarnagar                    |
| 19.                               | Shahzad Ali, A.D.J.(FTC), Bulandshahar                        |
| 20.                               | Dev Dutt, A.D.J.(FTC), Meerut                                 |
| 21.                               | Jayendra Kumar, A.D.J., Meerut                                |
| <b>Gorakhpur</b>                  |   |
| 22.                               | Manoj Kumar Tiwari, A.D.J.(FTC), Deoria                       |
| 23.                               | Shailendra Mani Tripathi, A.D.J.(FTC), Kushinagar at Padrauna |
| <b>Pratapgarh</b>                 |   |
| 24.                               | Lokesh Kumar Mishra, A.D.J.(FTC)                              |
| 25.                               | Bishnu Kumar Mishra, A.D.J.(FTC), Allahabad                   |
| <b>Raebareilly</b>                |   |
| 26.                               | Narendra Nath Pandey, A.D.J.(FTC), Shahjahanpur               |
| <b>Barabanki</b>                  |   |
| 27.                               | Sandeep Tewari, A.D.J.(FTC), Farrukhabad                      |
| <b>Meerut</b>                     |   |
| 28.                               | Manoj Kumar, A.D.J.(FTC), Gorakhpur                           |
| 29.                               | Dinesh Gaur, A.D.J.(FTC), Etawah                              |

## Annexure-II

The module of the Phase- II Field Training is proposed below:-

**15 days Field Training (Phase-II)**

| Sl. No. |  | No. of Days |
|---------|--|-------------|
| 1.      | To sit in the court with an experienced Civil Judge (Junior Division) <b>Parent Court.</b> | 1           |
| 2.      | To sit in the court with an experienced Civil Judge (Senior Division) <b>Parent Court.</b> | 1           |
| 3.      | To sit in the court with Judge Small Causes Court.   | 1           |
| 4.      | To sit in the court with Judicial Magistrate.  | 1           |
| 5.      | To sit in the court with Addl. Chief Judicial Magistrate.                                  | 1           |
| 6.      | To sit in the court with Chief Judicial Magistrate.  | 1           |
| 7.      | To sit in the court with Addl. District & Sessions Judge.                                  | 2           |
| 8.      | To sit in the court with Special Judges (POCSO Act).                                       | 1           |
| 9.      | To sit in the court with Special Judges (SC/ST Act).                                       | 1           |
| 10.     | To sit in the court with Special Judges (E.C. Act).  | 1           |
| 11.     | To sit in the court with Special Judges (P.C. Act).  | 1           |
| 12.     | To sit in the court with Principal Judge (Family Court).                                   | 1           |
| 13.     | To sit in the court with District & Sessions Judge.  | 2           |